

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4842

TO BE ANSWERED ON THE 16TH DECEMBER, 2016

RECRUITMENT FOR CIVILIAN POSTS IN GRRC

4842. SHRI MANSHANKAR NINAMA:
SHRI BHARAT SINGH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to refer to reply given to Unstarred Question No. 4537 dated 12 August, 2016
regarding Recruitment of Civilian Posts in GRRC and state:

- (a) whether cases of corruption and arrests of officers and officials serving in Garhwal Rifles Regimental Centre (GRRC), Lansdowne have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the GRRC has conducted a skill test in shorthand as mandated under the Recruitment Rules, which was not held in March, 2016; and
- (d) if so, the details thereof and the result of the same?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा मंत्रालय मंत्री

(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. An official of Garhwal Rifles Regimental Centre (GRRC) was arrested by CBI officials on the charge of demanding and accepting a bribe from another official of GRRC for adjusting some amount against his Sixth Pay Commission arrears. The individual was immediately put under suspension and is still under CBI custody.

(c) & (d): The shorthand test was conducted as per the existing Recruitment Rules on 7th October, 2016. Fresh Call letters were sent to all the 17 candidates who had initially appeared in the written test. A total of 12 candidates appeared and none of them qualified in the skill test. Accordingly, the vacancies of Steno, Grade-II at the GRRC could not be filled.
